

there would be no water to be spared for other purposes in this river?

Shri Alagesan: There is difference of opinion. The CWPC board think that there will not be that amount of water in excess as the Madras Government think there will be.

Shri Priya Gupta: May I know whether the railway administration, on the basis of their power requirements, have put an indent on the Irrigation Ministry?

Mr. Speaker: He said that so far they have not given any indent. Any other question?

Shri Priya Gupta: May I know whether the supply to the railway has already been taken into account?

Mr. Speaker: When they put up their indent, that would be taken into account.

Shri Kunhan: May I know whether the scheme has been submitted to the Planning Commission for approval?

Shri Alagesan: That was my main answer. It is yet to be approved by the Advisory Committee and the Planning Commission.

Power Supply Failures in Delhi

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Shri Yashpal Singh:
Shri Ram Ratan Gupta:
Shri Rameshwar Tanti:
Shri Surendra Pal Singh:
Shri S. M. Banerjee:
Shri Daji:
Shri Subodh Hansda:
Dr. P. N. Khan:
Shri S. C. Samanta:
*37. Shri N. E. Laskar:
Shrimati Savitri Nigam:
Shri P. R. Chakraverti:
Shri Nambiar:
Shrimati Maimoona Sultan:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri Basumatari:
Shri Bagri:
Shri Shree Narayan Das:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Committee appointed by the Central Government under the Chairmanship of Shri S. S. Kumar, in December last year to enquire into the power failures in Delhi has submitted its report;

(b) if so, the details thereof; and

(c) the action taken thereon?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes, Sir.

(b) A statement showing the major recommendations of the Committee is laid on the Table of the House. [See Appendix I, annexure No. 7].

(c) The report is being examined in consultation with the Delhi Administration, the Municipal Corporation authorities, and the Ministries concerned.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि कितने आदमी कसूरवार पाए गए और उनको क्या सजा दी गई ?

Mr. Speaker: How many officers have been found guilty and what punishment has been given to them?

Shri Alagesan: There is no question of finding anybody guilty. The committee refers to various lapses on the part of the DESU and the Punjab State Electricity Board. These are all under examination now.

Shri S. M. Banerjee: May I know whether the report of this committee will be laid on the Table of the House?

Shri Alagesan: We have laid copies of this report in the library.

Mr. Speaker: The hon. Minister will kindly sit down as soon as he has finished his answer. There is a pause and I am just looking to him whether he wants to say anything more.

Shri Daji: The hon. Minister said that the report is being considered in consultation with the Delhi Administration. May I know what steps have been taken to see that the immediate dangers pointed out by the report are

not repeated, so that we are assured of continuous power supply in Delhi?

Shri Alagesan: As far as the present position is concerned, we are able to draw roughly about 50,000 kilowatt power from Punjab. DESU are also generating sufficient power from their generating plant. So there is no question now. But all the precautions and the steps that this committee has recommended we propose to take in consultation with various authorities.

श्री यशपाल सिंह : मैं यह पूछना चाहता हूँ कि जब कि जिनका काम अच्छा था उनको बाकायदा इनामत दिए गए तो जिनकी वजह से बिजली का फेल्टोर हुआ उनको सजा क्यों नहीं दी गई ?

Mr. Speaker: The hon. Member wants to know why action has not been taken against those who have been found at fault or to have committed lapses.

Shri Alagesan: It is too early to say, Sir; but that is also under consideration.

Shri Surendra Pal Singh: May I know whether all the recommendations made by this Enquiry Committee have met with the Government's approval?

Shri Alagesan: Yes, Sir; we are considering them and the conclusions have been arrived at after deliberation of the Committee, and we would like to go into every one of them.

Shri D. C. Sharma: Since this matter is very urgent, may I know how long it will take the Government to put into action all the recommendations that have been made by this Committee?

Shri Alagesan: Already certain recommendations have been given effect to and certain others are under consideration. For instance, one of the recommendations is the establishment of a Control Board for the execution of a scheme for the establishment of

three units of thermal plants. That Control Board has been set up.

Shri Tridib Kumar Chaudhuri: There were two other Committees, the Damle Committee and the Dharma Vira Committee:

Mr. Speaker: That is coming next.

Shri M. L. Dwivedi: In the statement it is said that the Delhi Administration should take over the work in respect of enforcement of the power control measures under its direct charge. May I know what action has been taken on this?

Shri Alagesan: That is also under consideration.

श्री कछराय : मैं जानना चाहता हूँ कि दिल्ली में बिजली का उत्पादन बढ़ाने के लिए अमरीका ने भी कोई मदद देने की घोषणा की है ? यदि हाँ, तो उसका व्यौरा क्या है ?

Shri Alagesan: I have said that we are going to establish three units.

Shri Harish Chandra Mathur: This Committee has made certain categorical recommendations. One important recommendation is that the entire organisational set-up as it is is absolutely rotten and is not in a position to deliver the goods. Even in spite of this emergency.....

Mr. Speaker: Order, order. Is he going to make a speech now?

Shri Harish Chandra Mathur: No, Sir; I am not going to make a speech.

Mr. Speaker: He should put the question.

Shri Harish Chandra Mathur: May I know whether in this emergency also we are going to continue like this and take all this time or do Government propose to take immediate steps? Has the Government formulated any conclusions on this important point?

Shri Alagesan: That is very much under our consideration.